

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 487/TT/2014

Subject: Petition for approval under sub-section (4) of Section 28 and Section 79(1)(d) of Electricity Act, 2003 for determination of Fees and Charges for Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links (Part-II) in Southern Region for the period 2009-14 block.

Date of Hearing: 27.1.2016

Coram: Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner: Power Grid Corporation of India Limited (PGCIL)

Respondents: Tamil Nadu Generation and Distribution Corporation Limited and 13 others

Parties present: Shri M.M. Mondal, PGCIL
Shri S. S. Raju, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri Jasbir Singh, PGCIL
Shri P.V. Nath , PGCIL
Shri S.K. Venkatesan, PGCIL

Record of Proceedings

The Commission directed the staff of the Commission to link the instant petition alongwith the other petitions wherein PGCIL has claimed tariff for Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links. The Commission further directed to list these petitions on 15.3.2016

By Order of the Commission

Sd/-
(V. Sreenivas)
Dy. Chief (Legal)

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 255/TT/2015

- Subject:** Determination of transmission tariff from DOCO to 31.03.2019 of "Asset-I: 19.50 KM Optic fibre under TSTRANSCO SECTOR (erstwhile APTRANSCO) (DOCO 1.6.2015) and Asset-II: 0.697 KM Optic fibre under KSEBL Sector (DOCO 1.6.2015) under "Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links (Part-II) in Southern Region.
- Date of Hearing:** 27.1.2016
- Coram:** Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Tamil Nadu Generation and Distribution Corporation Limited and 13 others.
- Parties present:** Shri M.M. Mondal, PGCIL
Shri S. S. Raju, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri Jasbir Singh, PGCIL
Shri P.V. Nath, PGCIL
Shri S.K. Venkatesan, PGCIL

Record of Proceedings

The Commission directed the staff of the Commission to link the instant petition alongwith the other petitions wherein PGCIL has claimed tariff for Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links. The Commission further directed to list these petitions on 15.3.2016

By Order of the Commission

Sd/-
(V. Sreenivas)
Dy. Chief (Legal)